

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 247**

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

INCREASE IN DRUG ADDICTION CASES IN J&K

**247. SHRI JAVED ALI KHAN:
SHRI RAMJI LAL SUMAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

a) whether Government is aware that there is manifold increase in drug addiction cases in Jammu & Kashmir during last three years;

(b) if so, the details thereof, year-wise; and

(c) the details of action taken by Government to check drug menace among youths in Jammu & Kashmir?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) The effort's of Government under 'Nasha Mukt Bharat Abhiyaan' (NMBA) has helped in better detection of the drug addiction cases. As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022, details of Cases Registered (CR) for Possession of drugs for personal use/ consumption under the Narcotic Drugs & Psychotropic Substances Act, 1985 for the year 2020-2022 in respect of Jammu & Kashmir is as under: -

Year	No of Cases
2020	289
2021	357
2022	394

(c) Government has formulated and implemented the National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth across the country including UT of Jammu & Kashmir. This includes:

- (i) Launching of Nasha Mukta Bharat Abhiyaan (NMBA) in all districts of Jammu & Kashmir. More than 91.5 lakh people in UT of Jammu & Kashmir have been reached out including more than 6 lakh Youth under the Abhiyan.**
- (ii) 01 Integrated Rehabilitation Centers for Addicts (IRCA) supported by the Government is running in UT of Jammu & Kashmir to provide treatment for the drug victims and also to give services of preventive education, awareness generation, motivational counseling, detoxification/de-addiction, etc.**
- iii) 02 Community based Peer Led Intervention (CPLI) Centres supported by the Government is running in Union Territory of Jammu and Kashmir to work with children below 18 to create awareness against drugs and teach life skills.**
- iv) 03 Outreach and Drop In Centers (ODICs) supported by the Government is running in UT of Jammu & Kashmir to provide safe and secure space for treatment,**

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rehabilitation, screening, assessment, counseling and to provide referral and linkage treatment and rehabilitation services for substance dependence.

- v) 20 Addiction Treatment Facilities (ATFs) in Government hospitals is being implemented through All India Institute of Medical science (AIIMS), New Delhi.**
- vi) 05 District De-addiction Centres (DDACs) providing all three facilities of IRCA, ODIC and CPLI under one roof have been set up in UT of Jammu & Kashmir.**
- vii) A Toll-free Helpline for de-addiction, 14446 is being maintained by the Government for providing primary counseling and immediate assistance to persons seeking help.**
- viii) Navchetna Modules, teachers training modules have been developed by Ministry of Social Justice & Empowerment (MoSJE) for sensitizing students (6th – 11th standard), teachers and parents on drug dependence, related coping strategies and life skills.**
- ix) Participation of more than 16 thousand educational institutions of UT of Jammu & Kashmir under Nasha Mukta Bharat Abhiyaan (NMBA) have ensured that the message of the Abhiyaan has reached to the children and youth of the UT of Jammu & Kashmir.**